

**Annexure 5**

Name of the corporate debtor: **Cox & Kings Limited** ; Date of commencement of Liquidation: **16th December 2021** ; List of Stakeholders as on: **28th February 2022**  
**List of operational creditors (Government dues)**

| Sl. No. | Details of Claimant |   |                    | Details of claim |                        | Details of claim admitted |                     |   |  | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any       |   |
|---------|---------------------|---|--------------------|------------------|------------------------|---------------------------|---------------------|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------------|---|
|         | Identification No.  | Department  | Government         | Date of receipt  | Amount claimed         | Amount of claim admitted  | Nature of claim     | Amount covered by lien or attachment pending disposal | Whether Lien/ attachment removed? (Yes/No) |                            |  |                          |                                    |                       | % share in total amount of claim admitted |
| 1       | AUT01               | Income Tax Department                                     | Central Government | 7-Feb-22         | 1,15,10,51,299         | 99,11,89,641              | Statutory Authority | -   | NA   | 49.07%                     | -  | -                        | 15,98,61,658                       | -                     |   |
| 2       | AUT02               | GST Department - Maharashtra (Mumbai)                     | State Government   | 17-Jan-22        | 94,49,11,159           | 84,69,46,378              | Statutory Authority | -   | NA   | 41.93%                     | -  | -                        | -                                  | 9,79,64,781           |   |
| 3       | AUT03               | Department of Custom                                      | Central Government | 19-Jan-22        | 81,62,545              | 81,62,545                 | Statutory Authority | -   | NA   | 0.40%                      | -  | -                        | -                                  | -                     |   |
| 4       | AUT04               | GST Department - Karnataka (Bangalore Office)             | State Government   | 28-Jan-22        | 5,28,06,217            | 5,28,06,217               | Statutory Authority | -   | NA   | 2.61%                      | -  | -                        | -                                  | -                     |   |
| 5       | AUT06               | GST Department - Rajasthan (Jaipur)                       | State Government   | 2-Feb-22         | 99,66,045              | 99,66,045                 | Statutory Authority | -   | NA   | 0.49%                      | -  | -                        | -                                  | -                     |   |
| 6       | AUT07               | GST Department - Telangana (Hyderabad)                    | State Government   | 10-Apr-20        | 10,99,41,883           | 7,21,94,600               | Statutory Authority | -   | NA   | 3.57%                      | -  | -                        | 3,77,47,283                        | -                     |   |
| 7       | AUT09               | Employee State Insurance Corporation - Hyderabad          | State Government   | 4-Jan-22         | 65,120                 | 65,120                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 8       | AUT17               | GST Authority Goa   | State Government   | 14-Jan-22        | 1,51,33,785            | 1,51,33,785               | Statutory Authority | -   | NA   | 0.75%                      | -  | -                        | -                                  | -                     |   |
| 9       | AUT18               | GST Authority Haryana                                     | State Government   | 21-Jan-22        | 24,11,27,609           | -                         | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | 24,11,27,609          |   |
| 10      | AUT24               | GST Department - Puducherry                               | State Government   | 4-Mar-22         | 39,31,390              | 12,25,149                 | Statutory Authority | -   | NA   | 0.06%                      | -  | -                        | 27,06,241.00                       | -                     |   |
| 11      | AUT27               | GST Authority Tamil Nadu                                  | State Government   | 11-Jan-22        | 1,41,87,834            | 1,25,16,125               | Statutory Authority | -   | NA   | 0.62%                      | -  | -                        | 16,71,709                          | -                     |   |
| 12      | AUT31               | Employees State Insurance corporation-Mumbai              | State Government   | 19-Jan-22        | 6,677                  | 6,677                     | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 13      | AUT32               | Employee's State Insurance Corporation of India-Goa       | State Government   | 19-Jan-22        | 33,214                 | 33,214                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 14      | AUT33               | Employee's State Insurance Corporation of India-Pune      | State Government   | 19-Jan-22        | 57,444                 | 57,444                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 15      | AUT34               | Employee's State Insurance Corporation of India-Kolhapur  | State Government   | 19-Jan-22        | 92,998                 | 92,998                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 16      | AUT35               | Employee's State Insurance Corporation of India-Ernakulam | State Government   | 19-Jan-22        | 51,270                 | 5,070                     | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | 46,200                             | -                     |   |
| 17      | AUT36               | Employee's State Insurance Corporation of India -Chennai  | State Government   | 19-Jan-22        | 87,270                 | 87,270                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | -                     |   |
| 18      | AUT37               | Employee's State Insurance Corporation of India - Kolkata | State Government   | 19-Jan-22        | 4,32,325               | 81,667                    | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | 3,50,658                           | -                     |   |
| 19      | AUT38               | Income Tax Department - TDS                               | Central Government | 28-Jan-22        | 1,05,50,697            | 95,41,297                 | Statutory Authority | -   | NA   | 0.47%                      | -  | -                        | 10,09,400.00                       | -                     |   |
| 20      | AUT39               | CGST & Central Excise - Mumbai                            | State Government   | 25-Feb-22        | 8,81,14,49,823         | -                         | Statutory Authority | -   | NA   | 0.00%                      | -  | -                        | -                                  | 8,81,14,49,823        |   |
|         |                     | <b>Total</b>  |                    |                  | <b>11,37,40,46,604</b> | <b>2,02,01,11,242</b>     |                     |   |  | <b>100.00%</b>             | <b>-</b>                                       | <b>-</b>                 | <b>20,33,93,149</b>                | <b>9,15,05,42,213</b> |   |

**Notes-**

- The claims of the stakeholders have been admitted or rejected in part or wholly rejected after verification of the proof of claims submitted and accepted as per the applicable regulations.
- The list of stakeholders may be modified from time to time with the permission of the Adjudicating Authority in case any additional information warranting such modification becomes available.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of liquidation i.e. 16th December 2021.
- If the amount claimed is not precise due to contingency or any other reasons, the best estimate of the amount of claim has been made based on the available information.
- The claims received from the stakeholders till the last date of submission or updation of the claims as specified in the public announcement and thereafter till 28th February, 2022 have been verified and accordingly admitted or rejected, in whole or in part, or clarifications have been called for substantiating the whole or part of the claim.
- The claims received from the stakeholders after 28th February, 2022 would be admitted or rejected, in whole or in part, after completing the verification and inserted in the list of stakeholders after the prior approval of the Adjudicating Authority